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ITEM NO.102  
(MM)

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.1210-1213 OF 2012

MAHESH DHANAJI SHINDE

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned order,  
permission to file lengthy list of dates and office report)

WITH CRIMINAL APPEAL NOS.2089-2091 of 2012  
(With appln.(s) for stay of execution proceedings)

CRIMINAL APPEAL NOS.1238-1239 of 2012  
(With office report)

CRIMINAL APPEAL NOS.1240-1241 of 2012  
(With office report)

Date: 07/01/2014 These Appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE RANJAN GOGOI  
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Mr. Colin Gonsalves, Sr. Adv. (Mentioned by)  
Mr. Shivaji M. Jadhav, AOR  
Ms. Aparna Jha, AOR

For Respondent(s) Ms. Asha Gopalan Nair, AOR

UPON hearing counsel the Court made the following  
O R D E R

At the request of the learned senior counsel appearing for  
the appellant/accused, adjourn the matters by three weeks.

|(Chetan Kumar)  
|Court Master

|(Savita Sainani)  
|Assistant Registrar

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